ORDER

Subject: Testing of herbicide “Glyphosate” in Pulses- reg.

There is a possibility of higher level of residues of herbicide “Glyphosate” in pulses, thereby adversely affecting the health of the consumers.

2. In this regard, while forwarding the samples of pulses for testing, Authorised Officers are directed that the labs may be instructed to test the presence of herbicide “Glyphosate” along with other testing parameters. The data collected by Regional Offices regarding presence of Glyphosate in pulses shall be shared with FSSAI, HQ, New Delhi in every 15 days.

3. It may also be noted that MRL for glyphosate in pulses has not been specified in our regulations. For the time being, following MRL for glyphosate in pulses as specified in Codex standards shall be taken into consideration for the purpose of import clearances.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Commodity</th>
<th>MRL</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Beans (dry)</td>
<td>2 mg/Kg</td>
</tr>
<tr>
<td>2</td>
<td>Lentil (dry)</td>
<td>5 mg/Kg</td>
</tr>
<tr>
<td>3</td>
<td>Peas (dry)</td>
<td>5 mg/Kg</td>
</tr>
<tr>
<td>4</td>
<td>Soya bean (dry)</td>
<td>20 mg/Kg</td>
</tr>
</tbody>
</table>

4. Further, codex website may be seen from time to time for any updation in MRL of Glyphosate in Pulses.

This issues with the approval of the Competent Authority.

Suneeti Toteya
Director(Imports)

Copy to:

1. All Authorised Officers of FSSAI- to instruct all the labs attached to Regional Offices in FICS to test the presence of herbicide “Glyphosate”.
2. Director Customs & Commissioner (Single Window Project, CBEC)- for circulating to all officials of Customs who has been nominated as Authorised Officers.
3. Advisor (QA), FSSAI- For circulating to all the laboratories including referral labs.
4. Advisor (Standard), FSSAI
5. Advisor (Regulation), FSSAI
6. Director (Enforcement), FSSAI
7. Deputy Commissioner (Single Window Project, CBEC), Customs
8. CITO, FSSAI (for uploading on the FSSAI website)

May be uploaded.